

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

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**APPLICATION NUMBER : IA(IBC)/830/(CHE)/2024**

**PETITION NUMBER : CP/IBC/64/2023**

**NAME OF THE APPLICANT : Arpit Kothari (RP)  
M/s. Spica Metfab Solutions India Pvt Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 12 of IBC, 2016 r/w Reg 40 of IBBI Reg  
2016**

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**ORDER**

Ld. Counsel Mr. Raj Kumar Jhabakh for the Petitioner.

This is an Application seeking extension of CIRP period by 90 days from 07.04.2024. The Applicant has stated the reason being they have received a plan and one of the prospective resolution Applicant sought time to file the revised plan.

In view of the above, the CIRP period is extended by a period of 90 days from 07.04.2024. The Applicant also sought exclusion of period of 6 days being the days when the CIRP order was passed (04.10.2023) and receipt of CIRP order (10.10.2023) from the CIRP. Exclusion is allowed.

**IA(IBC)/830/(CHE)/2024 is accordingly disposed off.**

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk